

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

46. CP/94(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 24.06.2024**

NAME OF THE PARTIES:- Jayanthi Karthikeyan
V/s
Ms Vijayakumari C C

Section: 241(1), 242(4), 244(1), & 271-273 of Companies Act, 2013

ORDER

Adv. Himanshu P. Singh i/b Adv. Ashish Mehta appeared for the
Petitioners/Applicants. None has appeared on behalf of the Respondent. List this matter
on 23.09.2024.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
SALAM

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)